

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4155
ANSWERED ON:20.04.2015
AIR NAVIGATION SERVICES
Charitra Shri Ram

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to hive off air navigation services from the Airports Authority of India (AAI);
- (b) if so, the details thereof along with the progress made in this regard;
- (c) whether a large percent of revenue of AAI has come from air navigation services during the last three years;
- (d) if so, the details of revenue earned therefrom by AAI during the said period, year-wise; and
- (e) the details of the land bank of AAI across the country at present?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) & (b): Various expert committees namely Tata Committee, Justice Lahoti Committee, Julka Committee, Naresh Chandra Committee, Roy Paul Committee, Ajay Prasad Committee have recommended that Air Navigation Services (ANS) functions should be segregated from Airports Authority of India (AAI). The matter has been examined in consultation with AAI and the AAI Board has recommended to hive off ANS functions from AAI and to form a separate ANS entity.

(c) & (d): No, Madam. The details of the revenue earned by AAI from ANS during the last three years are as under:

(Rs. in Crores)

YEAR	ANS	AAI	(%)
2012-13	2087.64	6917.38	30%
2013-1	2229.70	8170.04	27%
2014-15	2430.57	8743.05	28%

(Provisional)

(e): As on 15.4.2015, land measuring a total 55686.86 acres is owned by AAI.